

ITEM NO.3 Court 3 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 34253/2017

(Arising out of impugned final judgment and order dated 22-09-2017 in FA No. 309/2015 passed by the High Court Of Judicature At Allahabad)

JAGAT GURU SHANKARCHARYA JYOTISHPEETH
P.S.S.N SARASWATI

Petitioner(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI
DISCIPLE OF S.H.N. SARASWATI

Respondent(s)

(IA No. 40048/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 65398/2020 - EARLY HEARING APPLICATION IA No. 715/2019 - EXEMPTION FROM FILING O.T. IA No. 134229/2017 - EXEMPTION FROM FILING O.T. IA No. 65399/2020 - EXEMPTION FROM PAYING COURT FEE IA No. 3769/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 50641/2018 - WITHDRAWAL OF CASE / APPLICATION)

WITH

SLP(C) No. 36949/2017 (XI)

(IA No. 141271/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 141272/2017 - EXEMPTION FROM FILING O.T.

IA No. 141273/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 28-07-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. P.S. Patwalia, Sr. Adv.
Mr. Mushtaq Ahmad, AOR

M/S. Fox Mandal & Co., AOR

For Respondent(s) Mr. Vivek Tankha, Sr. Adv.
M/S. Fox Mandal & Co., AOR

Mr. Mushtaq Ahmad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Put up before a Bench wherein one of us (Hon'ble Krishna

Murari, J.) is not a member.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(R.S. NARAYANAN)
COURT MASTER**